POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

M/S CHANKYA INVESTMENTS LIMITED

("CHANKYA"/"TARGET COMPANY"/"TC")

Registered Office: Malhotra House, 5th Floor, Opp. GPO, Fort, Mumbai-400 001
Phone No. +91-22-2269 7581; Fax: +91–22-2261 6739; Email: chankyainvltd@gmail.com

Open offer for acquisition of 52,000 (Fifty Two Thousand) fully paid-up equity share of Rs. 10/- each of Chankya by Mr. Bhagwanji Narsi Patel and Mr. Utkarsh Anil Goyal (hereinafter referred to as " the Acquirers)

This Post offer Advertisement is being issued by First Overseas Capital Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, and Mumbai Lakshwadeep (Marathi Daily) on 30.09.2015.

1. Name of the Target Company : Chankya Investments Limited
2. Name of the Acquirers : Mr. Bhagwanji Narsi Patel and Mr. Utkarsh Anil Goyal
3. Name of the Manager to the offer : First Overseas Limited
4. Name of the Register to the officer : Cameo Corporate Services Limited
5. Offer details
   a) Date of Opening of the Offer : Tuesday, 15.03.2013
   b) Date of the Closing of the offer : Wednesday, 30.03.2016
6. Date of Payment of Consideration : Thursday, 13.04.2016
7. Details of the Acquisition :

<table>
<tr><th>Sr. No.</th><th>Particulars</th><th colspan="2">Proposed in the Offer Document</th><th colspan="2">Actual</th></tr>
<tr><td>7.1.</td><td>Offer Price</td><td colspan="2">Rs. 11.50 per Equity Share</td><td colspan="2">Rs. 11.50 per Equity Share</td></tr>
<tr><td>7.2.</td><td>Aggregate number of Shares tendered</td><td colspan="2">Rs. 52,000</td><td colspan="2">Rs. 48,000</td></tr>
<tr><td>7.3.</td><td>Aggregate number of Shares accepted</td><td colspan="2">Rs. 52,000</td><td colspan="2">Rs. 48,000</td></tr>
<tr><td>7.4.</td><td>Size of the offer (Numbers of shares multiplied by Offer price per share)</td><td colspan="2">Rs. 5,98,000</td><td colspan="2">Rs. 5,52,000</td></tr>
<tr><td>7.5.</td><td>Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No. & %)</td><td colspan="2">Nil
(0.00%)</td><td colspan="2">Nil
(0.00%)</td></tr>
<tr><td>7.6.</td><td>Shares Acquired by way of SPA
• Number
• % Fully Diluted Equity Share Capital</td><td colspan="2">55,400
(27.70%)</td><td colspan="2">55,400
(27.70%)</td></tr>
<tr><td>7.7.</td><td>Shares Acquired by way of Open offer
• Number
• % Fully Diluted Equity Share Capital</td><td colspan="2">52,000
(26.00%)</td><td colspan="2">48,000
(24.00%)</td></tr>
<tr><td>7.8.</td><td>Shares Acquired after detailed Public Statement
• Number of Shares acquired
• Price of the shares acquired
• % of the shares acquired</td><td colspan="2">Not Applicable</td><td colspan="2">Not Applicable</td></tr>
<tr><td>7.9.</td><td>Post offer Shareholding of Acquirers
• Number
• % Fully Diluted Equity Share Capital</td><td colspan="2">1,07,400
(53.70%)</td><td colspan="2">1,03,400
(51.70%)</td></tr>
<tr><td>7.10.</td><td>Pre and Post Offer Shareholding of Public Shareholders</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td></td><td>• Number</td><td>1,44,600</td><td>92,600</td><td>1,44,600</td><td>96,600</td></tr>
<tr><td></td><td>• % Fully Diluted Equity Share Capital</td><td>(72.30%)</td><td>(46.30%)</td><td>(72.30%)</td><td>(86.30%)</td></tr>
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8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI.
10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 29.02.2016.

Issued by Managers to the Offer on behalf of the Acquirers:
MANGER TO THE OFFER:
Manager to the Offer:

FIRST OVERSEAS CAPITAL LIMITED
1-2 Bhupen Chambers, Ground Floor, Dalal Street, Mumbai-400-001
Tel No. +91 22 4050 9999; **Fax No.** +91 22 4050 9900; **Email id:** rushabh@focl.in
Investor Grievance Email: investorcomplaints@focl.in; **Website:** www.focl.in
SEBI Registration No: INM000003671; **Contact person:** Mr. Rushabh Shroff

Place: Mumbai
Date: 18.04.2016